

ITEM NO.701

COURT NO.7

SECTION X

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Writ Petition(s)(Civil) No(s). 266/2008

BHANWAR SINGH NATHAWAT & ANR.

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

Date : 25/07/2014 This petition was mentioned today.

CORAM :

HON'BLE MR. JUSTICE JAGDISH SINGH KHEHAR
HON'BLE MR. JUSTICE R.K. AGRAWAL

For Petitioner(s)

Mr. Pranesh, Adv.(Mentioned by)

For Respondent(s)

Upon being mentioned the Court made the following
O R D E R

On a mention made by Mr.Pranesh, learned counsel for the
petitioners, we direct that this petition be listed for hearing on
06.08.2014.

(SATISH KUMAR YADAV)
COURT MASTER(PHOOLAN WATI ARORA)
ASSISTANT REGISTRAR

Signature Not Verified

Digitally signed by
Satish Kumar Yadav
Date: 2014.07.26
12:46:20 IST
Reason: